

THE HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH, NAGPUR

NOTICE INVITING e-TENDER

Tender No. BOM HC/NAG/ Housekeeping Services / 1982/ 2025

Outsourcing of Mechanized and Manual Housekeeping Services for the period of two years

The High Court of Bombay, Nagpur Bench, Nagpur invites e-tenders in the prescribed format for Mechanized and Manual Housekeeping Services on outsourcing basis for High Court Building and its premises and official residential bungalows of Hon'ble Judges, Judicial Officers of the Registry and its premises situated at Civil Lines, Nagpur and Court Keeper Quarter, for the period of two years as per the specifications mentioned in the e-tender document. Interested parties / bidders may submit their tender offer **on or before 28.04.2025 upto 4.00 p.m.** on e-tendering website of the Government of Maharashtra i.e. <http://mahatenders.gov.in>.

The Tender document and the terms & conditions are available on the websites viz. <http://mahatenders.gov.in> and <http://bombayhighcourt.nic.in>

Nagpur

Dated : 09/04/2025

 09/04/2025

(R.M. Sadrani)
Registrar (Administration)
High Court of Bombay,
Nagpur Bench, Nagpur